

In The Central Administrative Tribunal
Calcutta Bench

OA 384 of 1996

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. M.L. Chauhan, Judicial Member

Narayan Ch. Haldar

-VS-

W/C Finance

For the Applicant : Mr. P. Chatterjee, Counsel

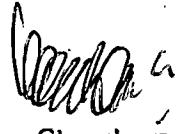
For the Respondents: Mrs. U. Bhattacharya, Counsel

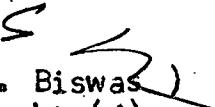
Date of Order : 13-05-2002

ORDER

MR. M.L.CHAUHAN, JM

When the matter is taken up to-day for hearing, the Ld. Counsel for the applicant submits that the applicant does not want to proceed with the application. Therefore, the present application is dismissed as not pressed.


(M.L. Chauhan)
Member (J)


(S. Biswas)
Member (A)

DKN